

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 47(ND)2008  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017**

**NAME OF THE COMPANY:** Sh. Lalit Agarwal V/s. M/s Shree Bihari Forging Pvt. Ltd. & Ors.

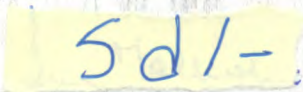
**SECTION OF THE COMPANIES ACT:** 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**Present:** Ms. Swaralipi Deb Roy, Advocate for Petitioner.

**ORDER**

List this case along with CP 103(ND)2009 on 15.02.2017.

  
(Ina Malhotra)  
Member Judicial